

cultural identity of Jammu and Kashmir has been maintained and shall be maintained. The legitimate aspirations of the people of Jammu and Kashmir will continue to have full expression. At the same time, no sinister designs against the unity and territorial integrity of India shall be permitted to succeed. The nation stands united and committed to this goal. Secessionism and subversion against the rule of law will, at no cost, be allowed in our democratic system.

This House is convinced that, within the framework of our democratic and secular polity, the political activity in Jammu and Kashmir must be revived. All our efforts should be unitedly directed to this national goal. This House appeals to misguided sections of people in the Kashmir Valley to adjure violence and take recourse to peaceful ways for the redressal of their griev-

ances, for which abundant opportunities exist within the Constitution of India"

The Motion was adopted

20.23 1/2 hrs.

RESIGNATION BY MEMBER

MR. CHAIRMAN: I have to inform the House that the Speaker received a letter today from Shri Shanta Kumar, an elected Member of the House from Kangra constituency of Himachal Pradesh, resigning his seat in the Lok Sabha.

The Speaker has accepted the resignation with effect from today, the 13th March 1990.

20.24 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, March, 14, 1990/Phalgun 23, 1911 (Saka)